

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 268/AT/2024**

Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for 1200 MW Wind Solar Hybrid Power Projects (Tranche- VIII) connected to the Inter-State Transmission System (ISTS) and selected through competitive bidding process as per the guidelines of the Government of India.

Petitioner : Solar Energy Corporation of India Limited (SECI)

Respondents : Juniper Green Energy Private Limited and Ors.

Date of Hearing : **10.10.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Rahul Ranjan, Advocate, SECI  
Shri Mudit Jain, SECI

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition has been filed for the adoption of tariff for the 1200 MW Wind Solar Hybrid Power Projects (Tranche VIII) connected with the inter-State Transmission System and selected through a competitive bidding process as per the "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Solar Hybrid Power Projects" dated 21.8.2023 issued by the Ministry of Power, Government of India. Learned counsel submitted that vide Record of Proceedings for hearing dated 5.9.2024, the Respondents were permitted to file their respective reply, if any. However, none of the Respondents have filed any reply in the matter. Learned counsel added that in the present case, the supply to the procurers will be at uniform renewable energy tariff as envisaged in the Electricity (Amendment) Rules, 2022.

2 Considering the submissions made by the learned counsel for the Petitioner, the Commission deemed it proper to provide one last opportunity to the Respondents to file their reply, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within four days thereafter.

3. Subject to the above, the Commission reserved the matter for order.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**